

Proposal of Maharashtra on coastal security

2024.SHRI SHARAD ANANTRAO JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a proposal from the Government of Maharashtra to gear up the construction activities of 12 marine police stations, 20 barracks, 27 check posts etc. estimated to cost approximately rupees five crores only is pending with the Ministry; and

(b) if so, in view of the gravity of the situation created after the 26th November attack on Mumbai, by when Government intends to take a final decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) A comprehensive Coastal Security Scheme, which is a supplemental initiative, was approved in January 2005 for implementation over a five year period commencing 2005-06. The Scheme is under implementation in nine coastal States,, viz. Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal, and four coastal Union territories, viz. Daman & Diu, Lakshadweep, Puducherry and Andaman & Nicobar Islands. Under the Scheme, 73 coastal police stations, 97 check posts 58 outposts and 30 operational barracks have been approved. The scheme also provides for 204 patrol boats fitted with modern navigational and maritime equipment for patrolling in coastal waters, and 153 jeeps and 312 motorcycles for patrolling along the coast. A lump sum assistance of Rs. 10 lakhs per police station is also provided for computers and equipments, etc. The approved five-year outlay for the Scheme is Rs. 400 crores for non-recurring expenditure and Rs. 151 crores for recurring expenditure on fuel, maintenance and repairs of vessels and training of personnel.

Under the Scheme, 12 coastal police stations, 32 check posts, 24 barracks, along with 28 interceptor boats, 25 jeeps and 57 motorcycles, have been approved for the State of Maharashtra.

For further strengthening the coastal security, all the coastal States and Union territories, are carrying out the exercise of vulnerability/gap analysis jointly with Coast Guard, to firm up their additional requirements, in respect of coastal police stations, vehicles, boats etc., for formulation of Phase-II of the Coastal Security Scheme for approval of the Government of India.

Although the Government of Maharashtra did send an *ad-hoc* proposal for additional funds in February 2009, the detailed well thought out proposal for additional requirements, based on vulnerability/gap analysis in consultation with Coast Guard, has not yet been received from the State.

Health problems of BSF personnel posted in remote border areas

2025.SHRI A. ELAVARASAN: Will the Minister of HOME AFFAIRS be pleased to state: